NOTIFICATION NO.137/2006-NT-CUSTOMS

29TH DECEMBER, 2006

G.S.R. (E).- In exercise of the powers conferred by sub-section (1) of section 11A of the Customs Tariff Act, 1975 (51 of 1975), the Central Government, on being satisfied that it is necessary in the public interest so to do, hereby makes the following amendments in the First Schedule to the Customs Tariff Act, 1975, namely:-

In the said First Schedule,-

(i) in Chapter 25, in heading 2508, against tariff item 2508 10 90, for the entry in column (2), the entry "Other (includes processed and ground)" shall be substituted;

(ii) in Chapter 28,-

(a) in heading 2825, in sub-heading 2825 90, tariff item 2825 90 30 and the entries relating thereto shall be omitted;

(b) in heading 2827, in sub-heading 2827 39, tariff item 2827 39 10 and the entries relating thereto shall be omitted;

(c) in heading 2833, in sub-heading 2833 29, tariff item 2833 29 20 and the entries relating thereto shall be omitted;

(iii) in Chapter 29, in heading 2931 00, in sub-heading 2931 00, tariff item 2931 00 10, and the entries relating thereto shall be omitted;

(iv) in Chapter 30, -

(a) in heading 3003, in sub-heading 3003 90, after tariff item 3003 90 35, the following tariff item and the entries shall be inserted, namely :-

"3003 90 36	Ketamine	kg.	12.5%		-";
(b) in heading 3004, in sub-heading 3004 90, after tariff item 3004 90 95, the following tariff item and the ent shall be inserted, namely :-					
"3004 90 96	Ketamine	kg. 12	.5%	-";	
 (v) in Chapter 84,- (a) in heading 8443, for tariff item 8443 19 00 and the entries relating thereto, in column (1) to (5), the following sub-heading, tariff items and the entries shall be substituted, namely:- 					
"8443 19	Other:				
8443 19 10	Flat bed printing presses		u	12.5%	-
8443 19 20	Platen printing presses		u	12.5%	-
8443 19 30	Proof presses		u	12.5%	-
	Machinery for printing repetitive word or design or co	lour:		12.5%	
8443 19 41	On cotton textile		u	12.5%	-
8443 19 49	Other		u	12.5%	-
8443 19 90	Other		u	12.5%	-";

(b) in heading 8443, for tariff item 8443 32 00 and the entries relating thereto, the following sub-heading, tariff items and entries shall be substituted, namely:

"8443 32 -- Other, capable of connecting to an automatic data processing machine or to a network

8443 32 10	Line printer	u	Free	-
8443 32 20	Dot matrix printer	u	Free	-
8443 32 30	Letter quality daisy wheel printer	u	Free	-
8443 32 40	Laser jet printer	u	Free	-
8443 32 50	Ink jet printer	u	Free	-
8443 32 60	Facsimile machine	u	Free	-
8443 32 90	Other	u	Free	-";

(c) in heading 8443, in sub-heading 8443 39, against tariff item 8443 39 10 to 8443 39 59 and the entries relating thereto, the following tariff items and the entries shall be substituted, namely:-

"8443 39 10	Ink-jet printing machine	u	12.5%	-
8443 39 20	Electrostatic photocopying apparatus operated by reproducing the original image directly onto the copy (direct process)	u	12.5%	-
8443 39 30	Electrostatic photocopying apparatus operated by reproducing the original image via and intermediate onto the copy (indirect process)	u	12.5%	-
8443 39 40	Other photocopying apparatus incorporating an optical system	u	12.5%	-
8443 39 50	Other photocopying apparatus of contact type	u	12.5%	-
8443 39 60	Thermo-copying apparatus	u	12.5%	-
8443 39 70	Facsimile machine not capable of getting connected to automatic data processing machine	u	12.5%	-
8443 39 90	Other	u	12.5%	- ";

(d) in heading 8443, in sub-heading 8443 99, against tariff item 8443 99 00 and the entries relating thereto, the following tariff items and the entries shall be substituted, namely :-

"8443 99	Other:			
8443 99 10	Automatic documents feeders of copying machines	u	Free	-
8443 99 20	Paper feeders of copying machines	u	Free	-
8443 99 30	Sorters of copying machines	u	Free	-
8443 99 40	Other parts of copying machines	u	Free	-
8443 99 50	Parts and accessories of goods of sub-headings 8443 31, 8443 32			
8443 99 51	Ink cartridges, with print head assembly	u	Free	-

8443 99 52	Ink spray nozzle	u	Free	-
8443 99 60	Parts and accessories of goods of sub-heading 8443 39	u	12.5%	-
8443 99 90	Other	u	12.5%	-";

(e) in heading 8471, in sub-heading 8471 60, tariff items 8471 60 21, 8471 60 22, 8471 60 23, 8471 60 26, 8471 60 27, 8471 60 30, and the entries relating thereto shall be omitted;

(f) in heading 8473, in sub-heading 8473 30, tariff items 8473 30 50 and 8473 30 60 and the entries relating thereto shall be omitted;

(g) in heading 8479, in sub-heading 8479 89, tariff items 8479 89 91 and the entries relating thereto shall be omitted;

(vi) in Chapter 85,-

(a) in heading 8523, for tariff item 8523 52 00 and the entries relating thereto, the following sub-heading, tariff items and the entries shall be substituted, namely:-

"8523 52	Smart Cards			
8523 52 10	SIM Cards	u	Free	-
8523 52 20	Memory Cards	u	Free	-
8523 52 90	Other	u	Free	-";

(b) in heading 8523, against tariff item 8523 59 00, for the entry in columns (1) to (5), the following sub-heading, tariff items and the entries shall be substituted, namely:-

"8523 59	Other			
8523 59 10	Proximity cards and tags	u	Free	-
8523 59 90	Other	u	12.5%	-";

(c) in heading 8542, in sub-heading 8542 39, against tariff items 8542 39 10 to 8542 39 90, for the entry in columns (1) to (5), the following tariff item and the entries shall be substituted, namely:-

"8542 39 00	Other	u	12.5%	-";
-------------	-------	---	-------	-----

(d) in heading 8544, for the heading 8544 41, tariff items 8544 41 11 to 8544 41 90, sub-heading 8544 49, tariff items 8544 49 11 to 8544 90, sub-heading 8544 51, tariff items 8544 51 10 to 8544 51 90, sub-heading 8544 59, tariff items 8544 59 10 to 8544 59 90, the following sub-heading, tariff items and entries shall be substituted, namely:-

" - Ot	her electric conductors of a voltage not exceeding 1,000 V				
8544 42		Fitted with connectors:			
	8544 42 10	Paper insulated	Kg.	12.5%	-
	8544 42 20	Plastic insulated	Kg.	12.5%	-
	8544 42 30	Rubber insulated	Kg.	12.5%	-
		Other:	Ū		

	8544 42 91	Paper insulated, of a kind used in telecommunication	Kg.	12.5%	-
	8544 42 92	Plastic insulated, of a kind used in telecommunication	Kg.	12.5%	-
	8544 42 93	Rubber insulated, of a kind used in telecommunication	Kg.	12.5%	-
	8544 42 99	Other	Kg.	12.5%	-
8544 49		Other			
	8544 49 10	Paper insulated	Kg.	12.5%	-
	8544 49 20	Plastic insulated	Kg.	12.5%	-
	8544 49 30	Rubber insulated	Kg.	12.5%	-
		Other:			
	8544 49 91	Paper insulated, of a kind used in telecommunication	Kg.	12.5%	-
	8544 49 92	Plastic insulated, of a kind used in telecommunication	Kg.	12.5%	-
	8544 49 93	Rubber insulated, of a kind used in telecommunication	Kg.	12.5%	-
	8544 49 99	Other	Kg.	12.5%	- ";

2. This notification shall come into force with effect from the 1^{st} Day of January, 2007. F.No.528/5/2006-Cus(TU)